GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA UNSTARRED QUESTION NO.2438 TO BE ANSWERED ON 17TH DECEMBER, 2024

ALLOTMENT OF TIDE OVER RICE

2438 SHRI SANDOSH KUMAR P:

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

(a) the details of monthly allotment of tide over rice under the National Food Security Act, State-wise;

(b) whether Government is planning to increase the quota of tide over rice allotment to States;

- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

A N S W E R MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The Allocation of foodgrains to States/Union Territories (UTs) under the National Food Security Act, 2013 (NFSA) is made on the basis of identification of beneficiaries reported by the States/UTs within the State/UT-wise coverage of population determined by Niti Aayog (the then Planning Commission) and foodgrains entitlement prescribed under the Act i.e. 35 kg per household per month for households covered under Antyodaya Anna Yojana and 5 kg per person per month for Priority households. The Act further provides that if on the above basis, annual foodgrains allocation to any State/UT is lower than the average annual offtake during 2010-11 to 2012-13 under erstwhile normal Targeted Public Distribution System, the same shall be protected, as "Tide-over" allocation. State/UT-wise current monthly allotment of Rice under Tide Over is as per **Annexure-I**.

(b) to (d): As and when requests are received from States/UTs for revision of foodgrains allocation under the Act on account of addition/deletion of new beneficiaries, within the ceiling of beneficiaries determined for that State/UT, the same are examined and revised allocation orders, including Tide Over allocation, are issued as per the extant policy.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO.2438 FOR ANSWER ON 17.12.2024 IN THE RAJYA SABHA

5. No.	Name of the States/UTs	Rice
1	Arunachal Pradesh	2638.453
2	Goa	1270.164
3	Himachal Pradesh	8341.320
4	Kerala	33294.198
5	Meghalaya	1134.901
6	Mizoram	1369.618
7	Nagaland	3872.720
8	Sikkim	1199.759
9	Tamil Nadu	92078.733
10	Tripura	5741.133
11	Uttrakhand	8461.800
12	A & N Island	1328.386
13	Jammu & Kashmir	15253.795
14	Ladakh	232.772
15	Lakshadweep	258.150
Total		1,76,475.902

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